

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 06/2012

(with I.A. No. 10 of 2012 & 15/2013)

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the Order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

CORAM

**Hon'ble Mr. Justice V.S. Sirpurkar
Chairman**

**Hon'ble Mr. Rahul Sarin
Member**

**Hon'ble Mrs. Pravin Tripathi
Member**

In the matter of :

Federation of Indian Airlines (FIA)

...Appellant

V/s.

AERA & Anr. (DIAL)

... Respondents

Appearance:

Mr. U.U. Lalit, Senior Advocate with Ms. Poonam Verma, Ms. Divya Chaturvedi and Mr. Jibran Tak, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik, Ms. Rameeza Hakeem & Mr. Priyadarshi Gopal, Advocates for AERA.

Mr. Gopal Jain with Mr. Ankur Sood & Mr. Kaushik Laik, Advocates for DIAL

Ms. Anjana Gosain, Advocate for UOI(MCA)

Mr. Sukumar Pattjoshi, Sr. Advocate with Ms. Amrita Panda & Mr. Nitish Gupta, Advocates for AAI.

ORDER

23rd January, 2014

Heard at length.

Arguments remain inconclusive. List alongwith connected matters for hearing on **29th January, 2014**.

**(Justice V.S. Sirpurkar)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 11/2012

(with I.As. No.11 & 21 of 2012)

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

CORAM

**Hon'ble Mr. Justice V.S. Sirpurkar
Chairman**

**Hon'ble Mr. Rahul Sarin
Member**

**Hon'ble Mrs. Pravin Tripathi
Member**

In the matter of :

Lufthansa German Airlines & Ors.

...Appellants

Vs.

AERA & Anr. (DIAL)

.... Respondents

Appearances :

Mr. A.S. Chandiok, Sr. Advocate with Ms. Neelam Rathore, Ms. Sarika Gandhi, Mr. Vikramjeet, Priyanka Rai and Syed Amber, Advocates for the Appellants.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik, Ms. Rameeza Hakeem & Mr. Priyadarshi Gopal, Advocates for AERA

Ms. Anjana Gosain, Advocate for UOI(MCA)

Mr. Sukumar Pattjoshi, Sr. Advocate with Ms. Amrita Panda & Mr. Nitish Gupta, Advocates for AAI.

Mr. Gopal Jain with Mr. Ankur Sood, Advocates for DIAL.

ORDER

23rd January, 2014

List alongwith connected matters for hearing on **29th January, 2014.**

**(Justice V.S. Sirpurkar)
Chairman**

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 10/2012
with I.A. No.14 & 35 of 2012

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar
Chairman

Hon'ble Mr. Rahul Sarin
Member

Hon'ble Mrs. Pravin Tripathi
Member

In the matter of :

Delhi International Airport Pvt. Ltd. (DIAL)

...Appellant

V/s.

AERA & Ors.

.... Respondents

Appearances :

Mr. C.S. Vaidyanathan, Sr. Advocate with Mr. Amit Sibal, Mr. Gopal Jain, Mr. Ankur Sood & Mr. Kaushik Laik, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik, Ms. Rameeza Hakeem & Mr. Priyadarshi Gopal, Advocates for AERA.

Ms. Poonam Verma with Ms. Divya Chaturvedi and Mr. Jibran Tak, Advocates for Respondent No.2 (FIA)

Ms. Neelam Rathore with Ms. Sarika Gandhi, Mr. Vikramjeet and Syed Amber, Advocates for Lufthansa German Airlines & Ors.

Ms. Anjana Gosain, Advocate for UOI(MCA)

Mr. Sukumar Pattjoshi, Sr. Advocate with Ms. Amrita Panda & Mr. Nitish Gupta, Advocates for AAI.

ORDER
23rd January, 2014

List alongwith connected matters for hearing on **29th January, 2014.**

(Justice V.S. Sirpurkar)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 12/2012

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the Order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar
Chairman

Hon'ble Mr. Rahul Sarin
Member

Hon'ble Mrs. Pravin Tripathi
Member

In the matter of :

**International Air Transport
Association (India) Pvt. Ltd. (IATA)**

...Appellant

V/s.

AERA & Anr. (DIAL)

.... Respondents

Appearance: Mr. Nishant Menon with Mr. Prince Pawaiya, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik, Ms. Rameeza Hakeem & Mr. Priyadarshi Gopal, Advocates for AERA.

Mr. Gopal Jain with Mr. Ankur Sood, Advocates for DIAL

Ms. Anjana Gosain, Advocate for UOI(MCA)

Mr. Sukumar Pattjoshi, Sr. Advocate with Ms. Amrita Panda & Mr. Nitish Gupta, Advocates for AAI.

ORDER

23rd January, 2014

List alongwith connected matters for hearing on **29th January, 2014**.

(Justice V.S. Sirpurkar)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL
(APPEAL No. 11/2013, 12/2013 & 04/2013)

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 15.01.2013 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar
Chairman

Hon'ble Mr. Rahul Sarin
Member

Hon'ble Mrs. Pravin Tripathi
Member

In the matter of :

Appeal No.11/2013	Federation of Indian Airlines (FIA) Vs. AERA & Ors. (MIAL/AAI/MCA)
Appeal No.12/2013 (with IA No.34/2013 for impleadment)	Lufthansa German Airlines & Ors. Vs. AERA & Ors. (MIAL/AAI/MCA)
Appeal No.04/2013	Mumbai Int'l Airport Pvt. Ltd. Vs. AERA & Anr. (MCA)

Appearances :

Ms. Poonam Verma with Ms. Divya Chaturvedi and Mr. Jibran Tak, Advocates for FIA.

Ms. Neelam Rathore with Ms. Sarika Gandhi, Mr. Vikramjeet & Ms. Syed Amber, Advocates for Lufthansa German Airlines & Ors./Appellants

Mr. Atul Nanda, Sr. Advocate with Mr. Naresh Kaushik, Ms. Rameeza Hakeem and Mr. Priyadarshi Gopal, Advocates for AERA

Mr. Krishnan Venugopal, Sr. Advocate with Mr. Sakya Singh Chaudhari, Mr. Gautam Chawla & Mr. Shantanu Singh, Advocates for MIAL

Mr. Sukumar Pattjoshi, Sr. Advocate with Ms. Amrita Panda & Mr. Nitish Gupta, Advocates for AAI

Mr. Nishant Menon with Mr. Prince Pawaiya, Advocates for IATA/Impleading applicant (in Appeal No.12 through IA No.34/2013)

ORDER
23rd January, 2014

List these matters **tomorrow**.

(Justice V.S. Sirpurkar)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member